

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:2401
ANSWERED ON:06.08.2003
SANCTION OF FUNDS TO SCHEMES
THAAWAR CHAND GEHLOT

Will the Minister of PLANNING be pleased to state:

- (a) the State-wise and year-wise details of the schemes sanctioned by the Planning Commission from the year 2000-03;
- (b) the details of spending the amounts sanctioned by the Planning Commission as above, State-wise and year-wise; and
- (c) the States which failed to spend the amounts sanctioned by the Planning Commission alongwith reasons therefor and the details thereof?

Answer

THE MINISTER OF STATE FOR STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE IN THE MI OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY AND MINISTER OF STATE DEPARTMENTS OF ATOMIC ENERGY & SPACE (SHRI S.B. MOOKHERJEE)

(a): Statement showing details of the Approved Plan Outlays, State-wise and year-wise, for the years 2000-01, 2001-02 and 2002-03 is attached as Annexure-A.

(b): Statement showing Plan Expenditure of States during the Annual Plans 2000-01, 2001-02 and 2002-03 is attached as Annexure-B.

(c): The States which reported shortfall in Plan Expenditure against the approved Outlays are indicated in Annexure - C. The inability of the States to mobilize adequate resources is the main reason for shortfall in expenditure. The relatively high growth in non-plan revenue expenditure as compared to the revenue receipts and the declining and even negative contribution of State Level Public Sector undertakings (particularly power and transport) are the major factors that have contributed to the decline in States Own Funds.

ANNEXURE -A

Statement referred to in Reply to Part (a) of Lok Sabha Unstarred Question No.2401 regarding 'Sanction of Funds to Schemes' for answer on 6.8.2003, by Shri Thawar Chand Gehlot

APPROVED PLAN OUTLAYS OF STATES FROM 2001-02 TO 2002-03

(Rs Crore)

| Sl.No | Annual Plan 2000-01 | Annual Plan 2001-02 | Annual Plan 2002-03 |
|-------|------------------------|------------------------|------------------------|
|-------|------------------------|------------------------|------------------------|

1. 2. 3 4 5

States

1. Andhra Pradesh 6660.14 7,816.48 8553.19

2. Arunachal Pradesh 599.41 660.91 676.00

3. Assam 1520.00 1,710.00 1750.00

4. Bihar 1736.72 2,644.00 2314.00

| | | | |
|---------------------|----------|-----------|----------|
| 5. Chhattisgarh | NA | 1,312.00 | 1774.45 |
| 6. Goa | 347.00 | 460.00 | 586.00 |
| 7 Gujarat | 7010.00 | 6,500.00 | 7600.00 |
| 8. Haryana | 1825.20 | 1,814.17 | 1819.19 |
| 9. Himachal Pradesh | 1720.00 | 1,744.51 | 2041.78 |
| 10. Jammu & Kashmir | 1753.00 | 2,050.00 | 2200.00 |
| 11. Jharkhand | NA | 2,650.00 | 2652.00 |
| 12. Karnataka | 6785.37 | 7,903.79 | 8420.63 |
| 13. Kerala | 2493.25 | 2,260.00 | 3425.00 |
| 14. Madhya Pradesh | 3300.58 | 3,937.76 | 5597.65 |
| 15. Maharashtra | 11500.00 | 10,834.00 | 11562.00 |
| 16. Manipur | 429.57 | 352.68 | 550.00 |
| 17. Meghalaya | 467.00 | 472.82 | 480.43 |
| 18. Mizoram | 396.71 | 441.52 | 489.25 |
| 19. Nagaland | 326.16 | 411.47 | 427.30 |
| 20. Orissa | 2550.25 | 2,300.00 | 2550.00 |
| 21. Punjab | 2147.14 | 3,021.00 | 2793.00 |
| 22. Rajasthan | 4247.94 | 4,642.35 | 4370.78 |
| 23. Sikkim | 250.22 | 300.22 | 370.12 |
| 24. Tamil Nadu | 5700.30 | 5,200.00 | 5754.43 |
| 25. Tripura | 422.60 | 560.00 | 625.00 |
| 26. Uttar Pradesh | 6751.79 | 4,872.77 | 6393.31 |
| 27. Uttaranchal | NA | 1,050.00 | 1534.13 |
| 28. West Bengal | 4026.59 | 5,693.31 | 3682.50 |

Total (States) 74966.94 83615.76 90992.14

- Notes: 1. The State of Chhattisgarh, Jharkhand and Uttaranchal came into existence in November, 2000.
2. Revised Outlays have been shown as actual expenditure for the States of Chhattisgarh, Gujarat, Jharkhand and Jammu & Kashmir for 2001-02
3. Expenditure for 2002-03 are estimates/anticipated.

ANNEXURE - B

Statement referred to in Reply to Part (b) of Lok Sabha Unstarred Question No.2401 regarding 'Sanction of Funds to Schemes' for answer on 6.8.2003, by Shri Thawar Chand Gehlot

PLAN EXPENDITURE OF STATES FROM 2001-02 TO 2002-03

(Rs. Crore)

| Sl.No | Annual Plan 2000-01 | Annual Plan 2001-02 | Annual Plan 2002-03 |
|-------|------------------------|------------------------|------------------------|
|-------|------------------------|------------------------|------------------------|

States

| | | | |
|----------------------|---------|----------|----------|
| 1. Andhra Pradesh | 7035.29 | 7,968.95 | 8,553.19 |
| 2. Arunachal Pradesh | 510.92 | 555.41 | 676.00 |
| 3. Assam | 1481.38 | 1,628.21 | 1,750.00 |
| 4. Bihar | 1638.22 | 1,471.39 | 2,314.00 |
| 5. Chhattisgarh | 469.69 | 1,312.00 | 1,774.45 |
| 6. Goa | 360.78 | 372.72 | 586.00 |

| | | | |
|---------------------|----------|----------|-----------|
| 7 Gujarat | 4964.59 | 6,500.00 | 6,000.00 |
| 8. Haryana | 1718.31 | 1,765.76 | 1,819.19 |
| 9. Himachal Pradesh | 1722.66 | 1,720.00 | 2,041.78 |
| 10. Jammu & Kashmir | 1537.90 | 2,050.00 | 2,200.00 |
| 11. Jharkhand | NA | 2,650.00 | 2,652.00 |
| 12. Karnataka | 6785.37 | 7,903.79 | 8,420.63 |
| 13. Kerala | 2953.60 | 2,397.72 | 3,425.00 |
| 14. Madhya Pradesh | 3177.38 | 3,170.70 | 5,597.65 |
| 15. Maharashtra | 9586.00 | 8,256.08 | 11,562.00 |
| 16. Manipur | 247.92 | 228.76 | 550.00 |
| 17. Meghalaya | 462.84 | 470.21 | 480.43 |
| 18. Mizoram | 371.93 | 402.41 | 489.25 |
| 19. Nagaland | 317.70 | 400.08 | 427.30 |
| 20. Orissa | 2562.07 | 2,450.44 | 2,550.00 |
| 21. Punjab | 1876.77 | 2,171.04 | 2,793.00 |
| 22. Rajasthan | 3772.90 | 4,338.29 | 4,370.78 |
| 23. Sikkim | 218.39 | 281.58 | 370.12 |
| 24. Tamil Nadu | 5,776.52 | 5,318.90 | 5,754.43 |
| 25. Tripura | 474.12 | 522.67 | 625.00 |
| 26. Uttar Pradesh | 5,956.40 | 5,965.36 | 6,393.31 |
| 27. Uttaranchal | 820.57 | 1,729.19 | 1,534.13 |
| 28. West Bengal | 5631.04 | 4,594.52 | 3,682.50 |

Total (States) 72431.26 78596.18 89392.14

- Notes: 1. The State of Chhattisgarh, Jharkhand and Uttaranchal came into existence in November, 2000.
2. Revised Outlays have been shown as actual expenditure for the States of Chhattisgarh, Gujarat, Jharkhand and Jammu & Kashmir for 2001-02
3. Expenditure for 2002-03 are estimates/anticipated.

ANNEXURE - C

Statement referred to in Reply to Part (C) of Lok Sabha Unstarred Question No.2401 regarding 'Sanction of Funds to Schemes' for answer on 6.8.2003, by Shri Thawar Chand Gehlot

SHORTFALL IN PLAN EXPENDITURE COMPARED TO APPROVED OUTLAYS FROM 2001-02 TO 2002-03

Annual Plan 2000-01:

Arunachal Pradesh, Assam, Bihar, Gujarat, Haryana, Jammu & Kashmir, Madhya Pradesh, Maharashtra, Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim and Uttar Pradesh.

Annual Plan 2001-02:

Arunachal Pradesh, Assam, Bihar, Goa, Haryana, Himachal Pradesh, Madhya Pradesh, Maharashtra Manipur, Meghalaya, Mizoram, Nagaland, Punjab, Rajasthan, Sikkim, Tripura and Uttaranchal.

Annual Plan 2002-03:

Gujarat.

- Notes: 1. The State of Chhattisgarh, Jharkhand and Uttaranchal came into existence in November, 2000.
2. Revised Outlays have been shown as actual expenditure for the States of Chhattisgarh, Gujarat, Jharkhand and Jammu & Kashmir for 2001-02
3. Expenditure for 2002-03 are estimates/anticipated.